

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 780

TO BE ANSWERED ON JULY 21, 2022

REMOVAL OF TREES DUE TO CENTRAL VISTA PROJECT

NO. 780. SHRI T.N. PRATHAPAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has cut any trees during the construction under central vista project and if so, the details thereof;**
- (b) whether the Government has the details of the number of trees were cut down, removed, shaped and moved during the construction under central vista project and if so, the details thereof; and**
- (c) the details of the solutions that the Government has proposed to compensate for those cut down trees?**

ANSWER

THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a): No tree has been cut in various projects under the Central Vista Development / Redevelopment Master Plan.

(b) & (c): Till date 2,466 trees have been transplanted at other locations. Due care is taken to keep the number of affected trees to absolute minimum and only those trees were transplanted from the site essentially needed for construction activity. Compensatory plantation of ten trees for one transplanted tree is being carried out at ECO Park, Badarpur.
